

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 23rd DAY OF OCTOBER, 1997

Original Application No. 359 of 1997

HON.MR.JUSTICE B.C.SAKSENA,V.C.

HON.MR.S.DAS GUPTA, MEMBER(A)

Narendra Kumar Singh, aged about 19 years, son of Late Shri Ram Govind Singh, R/o village Siswa Urf Siwan, P.O. Siswa Urf Siwan, Tappa: Babhnauli, Pargana Dhurispur, tehsil Banagaon P.S. Banagaon district Gorakhpur

... . . . Applicant
(BY Advocate Shri Avinish Tripathi)

Versus

1. Union of India through the Secretary Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi.
2. Post Master General Gorakhpur Region, Gorakhpur.
3. Sr. Supdt. of Post offices, Gorakhpur Division, Gorakhpur.
4. Zila Adhikari, Gorakhpur
5. Tehsildar Banagaon Gorakhpur.

... . . . Respondents

O R D E R (Oral)

JUSTICE B.C.SAKSENA,V.C.

When the OA was taken up for order as regards admission it was put to the learned counsel for the applicant to indicate ~~whether~~ ^{how} this OA is cognizable and maintainable before this Tribunal. The applicawnt has not indicated that he is a central government employee. The OA is therefore not maintainable before this Tribunal. It is accordingly disposed of.

2. Nothing in this order will however, preclude the applicant from seeking redressal of his grievance before an appropriate judicial forum.

MEMBER(A)

VICE CHAIRMAN

Dated: 23rd October, 1997